

[*Translation*]

**Opening of LPG Agencies, Diesel
and Petrol Pumps in Gujarat**

833. SHRI HARIBHAI CHAUDHARY:
SHRI MAHESH KANODIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details and number of new diesel, petrol pumps and gas agencies proposed to be opened during the financial year in Gujarat, districtwise; and

(b) the number of gas agencies presently operating in the State and locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) In addition to the locations pending from previous marketing plans, 9 retail outlet dealerships and 124 LPG distributorships have been included in the marketing plan 1996-98 and supplementary marketing plan 1996-98 for Gujarat. Actual commissioning of the dealerships/distributorships depends on various factors such as number of locations advertised, number of candidates appearing for interview for each location and obtaining of licences, land etc. by the dealer select. It generally takes about 6 to 12 months for commissioning of the dealerships distributorships from the date of interview.

(b) As on 1.10.1998 there were 405 LPG distributorships in operation in Gujarat.

[*English*]

Coastal Zone Regulation Act

834. SHRI MULLAPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Coastal Zone Regulation Act has been finalised;

(b) if so, the details thereof;

(c) whether the Coastal States were consulted on these Regulations; and

(d) if so, the main suggestions submitted by them?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (d) The Central Government issued a Notification on 19th February, 1991, under the Environment (Protection) Act, 1986, declaring coastal stretches as the Coastal Regulation Zone (CRZ) and regulating activities in the CRZ. This Notification was issued after considering suggestions of the coastal States and Union Territories received in response to the draft Notification. The main suggestions received related to the following broad areas:

(i) Definitions of terms used in the draft notification.

(ii) Basis for the delineation of the CRZ.

(iii) Activities to be prohibited.

(iv) Activities to be permissible.

(v) Basis for classification of the CRZ for regulating development.

(vi) Norms for construction in the CRZ.

(vii) Status of the CRZ Regulations vis-a-vis the development plans of the States/Union Territories and sanctioned projects in the CRZ.

(viii) Powers of the State Government/Union Territory Administration in regulated areas.

(ix) Implementation of the provisions of the Notification.

(x) Issues relating to rights and livelihood of local inhabitants.

[*Translation*]

WB Aid for setting up Dispensaries

835. SHRI PRADEEP KUMAR YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Bank is providing money for setting up hospitals and dispensaries in Uttar Pradesh; and

(b) if so, the details of grant or assistance received by the State Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) A Project proposal for Government of Uttar Pradesh under the State Health Systems Development Project for World Bank assistance has been posed to the World Bank. Such State Projects are thereafter formulated through detailed discussions with the World Bank. Past experience shows that such proposals take 12 to 24 months to fructify, depending on the time taken on the design and formulation of the Project by the State. The State Authorities are kept fully involved in the discussion with representatives of the World Bank, at each stage. Hence it is not possible to comment on the final dimension of the Project at this juncture.

Deaths caused by Meningitis

836. SHRI ADITYANATH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the approximate number of deaths being caused by Meningitis annually, the total number of persons who died of this disease during the last five years;

(b) whether the Government have formulated any action plan to check it; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Meningitis is caused by a number of organisms. The number of deaths reported during 1994-98 are as under:—

Year	No. of Deaths
1994	1253
1995	715
1996	945
1997	400
1998	286

(b) and (c) The disease is not eradicable. However, NICD provides technical support for outbreak investigation and laboratory diagnosis, as and when requested by the States.

Telephone Adalats

837. SHRI RAMPAL UPADHYAY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Telephone Adalats held in Rajasthan during the last three years till date;

(b) the number of cases received in these adalats;

(c) the number of cases settled by each of these adalats; and

(d) the details of relief provided to the telephone subscribers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Sir, 97 Adalats were held during the last three years.

(b) 1543 cases were received in these Adalats.

(c) A total of 1442 cases were settled.

(d) The information is being collected and will be laid on the table of the House.

[English]

Improvement of Telephone Services in Rajasthan

838. SHRI RAM NARAIN MEENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have formulated any programme for improvement of telephone services (including STD) in Rajasthan particularly in Bundi district;

(b) if so, the details thereof;

(c) whether the telephone services in rural areas of the said district remain out of order;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) To improve the telephone services in Rajasthan including Bundi district, the following developmental activities have been formulated during the year 1998-99.